


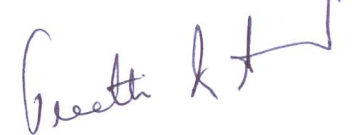

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

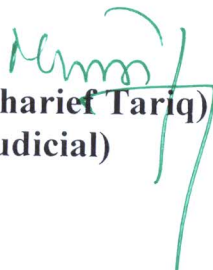
APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	S. NARASIMMAN	FOR R 4 & 6	 13/3/17
②	PREETHI. S. ARASU for KADAGOPAL & RAGHUNATHAN Advocates	For R1, 2, 3 & 13	
③	SANDEEP KUMAR for HARI SHANKAR MAM	Counsel for Petitioner	

ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Ms Preeti S Arasu, counsel for R1 to R3, proposed R13 present and sought time for filing counter on behalf of R13. Shri S Narasimman, counsel for R4 & R6 are present. Time extended at request for filing counter. The matter is posted for submitting arguments in the application for impleadment. Put up on **05.04.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)